

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 32 of 2011 & IA Nos. 49 of 2011 and 90 of 2011

Dated: 9th September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

M/s. Tata Power Company Ltd. Appellant (s)

Versus

M.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Jaideep Gupta, Sr. Advocate
Ms. Nandini Gore
Mr. Sakya Singh Chaudhuri
Mr. Abhishek Roy
Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Mr. Gopal Jain for R-7.

ORDER

Post the matter for hearing on 26.09.2011 at 2.30 p.m.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

RKT